

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.11.2021 (TUESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2238 of 2021 in Comp. App. (AT) (Ins) No. 835 of 2021	Siddhartha Shankar Dey Vs. Emerald Tourist Home Pvt. Ltd.	Mani Bhushan Sinha	
2.	Comp. App. (AT) (Ins) No. 790 of 2021	Pradeep Kumar Agarwal & Ors. Vs. Ghankun Steels Pvt. Ltd.	Gaurav Gupta	Joy Saha

For Directions

3.	Comp. App. (AT) (Ins) No. 708 of 2020	IDBI Capital Markets & Securities Ltd. Vs. JBF Petrochemicals Ltd.	Pratiksha Sharma	Shikhil Suri
4.	Comp. App. (AT) (Ins) No. 554 of 2021	Paramwir Singh Tiwana & Ors. Vs. Puma Realtors Pvt. Ltd. & Anr. With	Bilal Ali	Neeraj Abhijeet Sinha Abhinav Goyai-R1 Adhish Sharma-R2 Vivek Malik
5.	Comp. App. (AT) (Ins) No. 564 of 2021	Vivek joshi & Ors. Vs. Pawan Kumar Garg & Ors. With	Gautam Singhal	Abhijeet Sinha Abhinav Goyai-R1 Pawan kr Garg-RP Adhish Sharma-R2,3
6.	Comp. App. (AT) (Ins) No. 664 of 2021	Aklia Constructions & Anr. Vs. Puma Realtors Pvt. Ltd. & Anr. Through Resolution Professional With	Pallavi Singh	NS Ahluwalia-R2 Vivek Malik
7.	Comp. App. (AT) (Ins) No. 645 of 2021	Larsen & Toubro Ltd. Vs. Puma Realtors Pvt. Ltd. & Ors. With	Anand Shankar Jha	Abhinav Goyal Abhijeet Sinha Pawan Kr. Garg-RP Adhish Sharma-R2,3 Vishal Ganda
8.	Comp. App. (AT) (Ins) No. 804 of 2021	Greater Mohali Area Development Authority PUDA Bhawan Vs. Puma Realtors Pvt. Ltd.	Anusha Nagarajan	Adish Sharma-R1 Abhijeet Sinha Abhinav Goyal-R2

For Admission (Fresh Cases)

9.	Comp. App. (AT) No. 75 of 2021	Smile Energy Pvt. Ltd. (Stuck Off) Through its Director – Rangchand Appikonda Vs. Registrar of Companies, Odisha	Mithun Shashank	KK Jha
10.	Comp. App. (AT) No. 138 of 2021	Sanofi Healthcare India Pvt. Ltd. Vs. Union of India, Ministry of Corporate Affairs	Arunabh Chowdhury	
11.	Comp. App. (AT) No. 141 of 2021	M Kumar Syntex Pvt. Ltd. Vs. Registrar of Companies, NCT of Delhi & Haryana & Anr.	Abhishek Aggarwal	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 12 of 2020	IFGL Refractories Ltd. Vs. Agrawal Structure Mills (P) Ltd.	Pradhuman Gohil	Kumarjit Banerjee
13.	Comp. App. (AT) (Ins) No. 510 of 2021	Worldwide Online Services Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande (Resolution Professional for Royal Refinery Pvt. Ltd.)	Stuti Chopra	Atishay Jain Tanushree Sogani- R4
14.	Comp. App. (AT) (Ins) No. 512 of 2021	Anita Jindal Vs. Jindal Buildtech Pvt. Ltd. & Anr.	Himanshu Satija	Himanshu Yadav -R2
15.	Comp. App. (AT) (Ins) No. 719 of 2021	H.E. Captain Ammeet K. Agarwal Vs. Gannon Dunkerley and Company Ltd. & Anr.	Harshita Ahluwalia	Manoj Kumar Bijendra Kr. Jha Modilal Pamecha Arati S. -R2
16.	Comp. App. (AT) (Ins) No. 851 of 2021	Mohit Arora Vs. PNB Housing Finance Ltd. & Anr.	Varsha Banerjee	Astha Venancio D Costa Gauri Goel-R1 Rakesh Prasad Khandelwal-R2

For Hearing

17.	Comp. App (AT) (Ins) No. 82 of 2017	J.K. Jute Mill Mazdoor Morcha Vs. Juggilal Kamlapat Jute Mill Company Ltd.	Nishat Ahmed	Abhijeet Sinha Tarun Mehta C. S. Chauhan
18.	Comp. App. (AT) (Ins) No. 105 of 2021	Neelkanth Medicare Pvt. Ltd. Vs. ICI Healthcare Pvt. Ltd.	Vijay Nair	Manisha Shah-R1 Anjali Choksi

19.	Comp. App. (AT) (Ins) No. 389 of 2021	Mack Star Marketing Pvt. Ltd. Vs. Ashish Chawchharia	Shivani Rawat	Dhirajkumar Totala-R1 Brijesh Manglunia Tanya-RP
20.	I.A. No. 3051 of 2019 in Comp. App. (AT) No. 267 & 278 to 308 of 2018	Adarsh Buildestate Ltd & Ors Vs. Union of India With	Mahesh Agarwal	Ashim Sood-SFIO
21.	Contempt Case (AT) No. 18 of 2021 in Comp. App. (AT) No. 267 & 278 to 308 of 2018	Shyam Murari Nigam Vs. Adarsh Buildestate Ltd. & Ors.	Dr. M.K. Pandey	Zoheb Hossain-ED

02:00 PM

For Admission (After Notice)

22.	Comp. App. (AT) (Ins) No. 880 of 2021	Indiabulls Housing Finance Ltd. Vs. Kalpataru Properties Pvt. Ltd. & Ors.	Aman Gandhi	Mustaf Mahesh Agarwal C. Rashmikant Kamaldeep Dayal Sunil Mittal-R1 Sumant Batra Santosh K. Ray-R2
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By order of Hon'ble Chairperson

-sd/-
Registrar